

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

CONTEMPT PETITION NO.170/00027/2019

IN

ORIGINAL APPLICATION NO.170/00356/2017

DATED THIS THE 26TH DAY OF JUNE, 2019

HON'BLE DR.K.B.SURESH, MEMBER (J)

HON'BLE SHRI C.V. SANKAR, MEMBER (A)

L. Shivashankar
Aged 54 years
S/o Late Govindappa,
Working as Film Video Editor,
At Doordarshan Kendra, J.C. Nagar
Bangalore 560 006 and
R/o No. 811, 5th Main,
2nd Stage, West of Chord Road,
Mahalakshmiapuram,
Bangalore 560 086 Petitioner

(By Advocate Shri N. Obalappa)

Vs.

1. Amit Khare,
Secretary,
Ministry of Information and Broadcasting,
'A' Wing, Shastry Bhavan,
New Delhi 110 001

2. Sri Shashi Shekar Vempati,
Chief Executive Officer,
Prasar Bharati Secretariat,
Tower 'C', Mandi House,
Copernicus Marg,
New Delhi 110 001

3. Smt. Supriya Sahu, IAS,
Director General,
Doordarshan,
Doordarshan Bhavan,
Mandi House,
Copernicus Marg,
New Delhi 110 001

4. Shri N. Madhava Reddy,
Dy. Director General, (E),
Doordarshan Kendra, J.C. Nagar,
Bangalore 560 006

.....Respondents

(By Shri M.V. Rao, Counsel for the Respondents)

O R D E R (ORAL)
(HON'BLE DR. K.B. SURESH, MEMBER (J)

Writ Petition No.19103/2019 has been filed against our order.
Therefore, CP is dismissed but with liberty. Notices are discharged. No order
as to costs.

(C.V. SANKAR)
MEMBER (A)

(DR.K.B.SURESH)
MEMBER (J)

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Annexures referred to by the Petitioner in CP No. 170/00027/2019

Annexure-C1: Copy of the copy of the order dated 18.12.2018 passed in OA No. 356/2017

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